

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 206
TO BE ANSWERED ON: 08.12.2022

Pollution in Delhi and NCR region

206. SHRI RAJEEV SHUKLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has any long term action plan for combating pollution in Delhi / NCR region;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government has consulted State Governments concerned for controlling pollution in Delhi/NCR region; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b)

A comprehensive policy has been finalized to curb air pollution in Delhi and National Capital Region. The Policy contains sector wise long term action plan to prevent, control and abate air pollution in the NCR including industries, vehicles/ transport, construction and demolition, dust from roads and open areas, municipal solid waste burning, crop residue burning etc. The targeted action plan also deals with thermal power plants, clean fuels & electric mobility, public transportation, road traffic management, diesel generators, bursting of fire crackers and abating air pollution through greening and plantation etc.

(c) & (d)

There has been regular consultation with state governments by MoEF&CC, for controlling air pollution in NCR. This consultation process is on-going with mutual cooperation.

The Commission also consulted with the State governments in NCR, the GNCTD and concerned pollution control authorities besides industry associations/bodies, consortia, individuals and academic institutions and these action plans were further examined by an Expert Group constituted by the Commission for the purpose of preparation of policy to curb air pollution in Delhi/NCR region.
